

**Mr. Speaker:** The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1965, and ending on the 30th April, 1966".

*The motion was adopted.*

**Shri Morarka:** I beg to move:

"That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May 1965 and ending on the 30th April 1966 and communicate to this House the names of the members so nominated by Rajya Sabha".

**Mr. Speaker:** The question is:

"That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May 1965 and ending on the 30th April 1966 and communicate to this House the names of the members so nominated by Rajya Sabha.

*The motion was adopted.*

12.25 hrs.

**COAL MINES PROVIDENT FUND  
AND BONUS SCHEMES (AMEND-  
MENT) BILL\***

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):** On behalf of Shri A. K. Sen, I beg to move

for leave to introduce a Bill further to amend the Coal Mines Provident Fund and Bonus Schemes Act, 1948.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Coal Mines Provident Fund and Bonus Schemes Act, 1948".

*The motion was adopted.*

**Shri Jaganatha Rao:** I introduce the Bill.

12.25½ hrs.

**DEMANDS FOR GRANTS\*\*—Contd.**

**MINISTRY OF IRRIGATION AND POWER**

**Mr. Speaker:** The House will now take up discussion and voting on Demand Nos. 72 to 74, 135 and 136 relating to the Ministry of Irrigation and Power for which five hours have been allotted.

Hon. Members desirous of moving their cut motions may send slips to the Table within 15 minutes indicating which of the cut motions they would like to move.

**DEMAND NO. 72—MINISTRY OF IRRIGATION AND POWER**

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 25,47,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Ministry of Irrigation and Power'."

**DEMAND NO. 73—MULTI-PURPOSE RIVER SCHEMES**

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 1,75,31,000 be granted to the Presi-

\*Published in Gazette of India extra-ordinary, Part II, Section 2, dated 6-4-65.

\*\*Moved with the recommendation of the President.